

(3) षडोन्नतियां बरिष्ठता को ध्यान में रखते हुए अर्त्ती नियमों में दी गई उपबंधों के अनुसार की जाती हैं।

#### विवरण

लेडी हाउस मेडिकल कालेज और श्रीमती सचेता कुपलानी अस्पताल में पिछले वर्षों के दौरान की गई षडोन्नतियों का विवरण

#### 1987

|                       |   |
|-----------------------|---|
| नर्सिंग डिस्ट्रिक्ट   | 2 |
| नर्सिंग सुपरिटेण्डेंट | 1 |
| सिस्टर द्यूटर         |   |

#### 1988

|                             |   |
|-----------------------------|---|
| नर्सिंग डिस्ट्रिक्ट         | 2 |
| सहायक नर्सिंग सुपरिटेण्डेंट | 1 |
| उप नर्सिंग सुपरिटेण्डेंट    | 1 |

#### 1989

|                             |   |
|-----------------------------|---|
| नर्सिंग डिस्ट्रिक्ट         | 2 |
| सहायक नर्सिंग सुपरिटेण्डेंट | 1 |
| सीनियर द्यूटर               | 1 |

#### 1990

|                             |    |
|-----------------------------|----|
| नर्सिंग डिस्ट्रिक्ट         | 32 |
| सहायक नर्सिंग सुपरिटेण्डेंट |    |
| सिस्टर द्यूटर               |    |
| प्रिंसिपल द्यूटर            |    |

#### 1991

|                             |  |
|-----------------------------|--|
| सहायक नर्सिंग सुपरिटेण्डेंट |  |
| उप नर्सिंग सुपरिटेण्डेंट    |  |
| सिस्टर द्यूटर               |  |

#### Homoeopathic Medicines cleared by the Fort Offices

3849. SHRI RAMSINH RATHWA; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) the details of the list of Homoeopathic Medicines allowed to be cleared by the port offices;

(b) the details of consignments which have been cleared over and above this list; and

(c) the reaction, of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT D. K. THARA DEVI SIDDHARTHA) (a) The Export and Import Policy 1992—97 permits import of all Homoeopathic medicines and drugs.

(b) and (i) Do not arise.

#### Import of Bio-pesticides from Russia

3850. SHRI S. MADHAVAN: SHRIMATI VEENA VERMA.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether Government's attention has been drawn to the news item which appeared in the Hindu dated 28th July, 1992 under the caption 'Import of bio-pesticides from Russia';

(b) if so, what are the details thereof;

(c) whether the import was allowed without the approval of the regulatory agencies and if so, what are the reasons therefor;

(d) whether it is a fact that the technology for mass production of this pesti-cidi is available in India and if so, what are the reasons for allowing import (hereof);

(e) whether this import of pesticide is for the use of Health Ministry to control Malaria mosquitoes and if so,